- 1923Written Answers[23 FEB. 1968](11)Statement 190. AnswersPROVISession, 1967.PROVI
 - (iii) Statement No. V1—Sixrieth Session, 1967.
 - (iv) Statement No. III—Sixty-first Session, 1967.
 - (v) Statement No. I—Sixty-second Session, 1967.

[Sec Appendix LXIII, Annexure Nos. 13 to 17 for (i) to (v)]⁴

THE INDIAN MAIZE (TEMPORARY USE IN STATE MANUFATTURE) ORDER, 1968.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI M. S. GURUPADASWAMY): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act 1955, a copy of the Ministry of Food, Agriculture, Community Development and Co-operation (De-Notification partment of Food) G. S. R. No. 283, dated the 9th February, 1968, publishing the Indian Maize (Temporary use in Starch Manufacture) Order, 1968. [Placed in Library. See No. LT-184/68.]

THE IRON ORE MINES LABOUR WELFARE CESS (AMENDMENT) RULES, 1968.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOY-REHABILITATION MENT AND (SHRI S. C. JAMIR): Sir, I beg to lay on the Table a copy of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 133, dated the 10th January, 1968, publishing the Iron Ore Mines Labour Welfare Cess (Amendment) Rules. 1968, under sub-section (4) of section 8 of the Iron Ore Mines Labour Welfare Cess Act, 1961. [Placed in Library See No. LT9-185/68.]

1968] to Questions 1924 PROVIDENT FUND AND EDITED 1924 ACT, 1948.

SHRI S. C. JAMIR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) under section 7-A of the Coal Mînes Provident Fund and Bonus Scheme Act, 1948:—

- (i) Seven Notifications (G.S.R. Nos. 157 to 163), dated the 19th January, 1968.
- (ii) Three Notifications (G.S.R. Nos. 192 to 194), dated the 2nd January, 1968.

[Placed in Library. See No. LT-185/68 for (i) and (ii).]

ANNOUNCEMENT RE GOVERN-MENT BUSINESS

THE LEADER OF THE HOUSE (SHRI JAISUKHLAL HATHI): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Tuesday the 27th February, 1968 will consist of:—

(1) Consideration and passing of :---

- (i) The Registration of Births and Deaths Bill, 1967.
- (ii) The Central Industrial Security Force Bill, 1966 as reported by the Joint Committee.
- (iii) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1968, as passed by Lok Sabha.
- (iv) The Bihar and Uttar Pradesh (Alteration of Boundaries) Bill 1968, as passed by Lok Sabha.
- (v) The Contempt of Courts Bill, 1968.
- (vi) The Armed Forces (Special Powers) Continuance Bill, 1968.